

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(40)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-09-2020 AT 12.00 PM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : MA/104/2020
PETITION NUMBER : CP/550/IB/2018
NAME OF THE PETITIONER(S) : SURANA CORPORATION LTD
NAME OF THE RESPONDENT(S) : C.RAMASUBRAMANIAM
UNDER SECTION : SEC 60(5)(c) OF IBC 2016

ORDER

Ld. Counsel Mr. G. Guruprasath for the Applicant is present.

List the matter on **06.11.2020** for hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

sr